

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3292**  
TO BE ANSWERED ON 6.12.2016

**EXCLUDING GRAM AND MUSTARD FROM NCDEX**

3292. SHRI SUMEDHANAND SARSWATI:  
SHRIMATI SANTOSH AHLAWAT:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government is planning to exclude Gram and Mustard from the list of NCDEX;
- (b) if so, the details thereof and the time limit within which the plan is to be carried out; and
- (c) if not, the reasons therefor?

**ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी. आर. चौधरी)

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI C. R. CHAUDHARY)**

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- (a) to (c): The Government has suspended futures trading in Chana since July 27,2016. For Mustard, only Mustard Seed Futures contracts are permitted for trading in NCDEX as it facilitates price discovery.